

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 146354/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 28542/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

IA No. 146354/2018 - CONDONATION OF DELAY IN FILING)

Date : 02-08-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ankit Goel, AOR
Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. Dharmendra Kumar Sinha, AOR
Mr. Vikas Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time as a last chance is granted to the sole respondent (Caveator) to file Counter Affidavit. After the expiry of four weeks, the matter be processed for listing before the Hon'ble Court, under the rules.

SURINDER S. RATHI
Registrar

PM